

## Calcutta High Court (Appellate Side)

Scrutiny List From 01-09-2021 To 01-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CPAN	639/2021	MD. SAMIUL ISLAM	MD ASHRAFUL HUQ	22-09-2021	NO XEROX COPY OF ORDER WITH SYNOPSIS
2	CPAN	641/2021	MANIK CHANDRA MAJI AND OTHERS	NEPESH MAJI	22-09-2021	LIST OF DATE , SYNOPSIS, XEROX COPY OF IMPUGNED ORDER IS ABSENT
3	CRM	5766/2021	BUDDHADEB DAS @ RAJA	MRINAL DAS	22-09-2021	1. PETITIONER IN JAIL NOT MENTIONED. 2. ABSENCE OF XEROX COPY OF THE ORDER DATED 18.02.2021 IN CRM 10069/2020 MENTIONED IN PARA 1.
4	CRM	5768/2021	BASUDEB MANDAL AND ANR.	RABIA KHATOON	22-09-2021	DEFECTIVE 1ST PARA
5	CRM	5784/2021	TAHAMINA KHATUN BIBI	SNEHANSU MAJUMDER	22-09-2021	1. XEROX COPY OF ORDER DATED 20-01-2021 IS NOT ATTACHED.
6	CRM	5794/2021	CHABIRANI JANA	ABHINABA DAN	22-09-2021	1. SIGNED COPY OF I.D. CARD OF THE DEPONENT IS NOT ATTACHED.
7	CRM	5796/2021	MONGAL BAURI	ABHINABA DAN	22-09-2021	1.PETITIONER AGE AND SEX IS MISSING ON FORM - A 2. TADBIRKAR'S ID CARD MISSING
8	CRM	5802/2021	ARIFUL@ARIFUR RAHAMAN AND ORS.	KAZI M RAHMAN	22-09-2021	01. LOWER COURT CASE NUMBER IS NOT MENTIONED IN THE FIRST PARA OF THE PETITION
9	CRM	5805/2021	DIPANKAR MONDAL	JAGAJYOTI DAS	22-09-2021	ID PROOF OF THE PETITIONER IS ABSENT
10	FAT	173/2021	AIYUB ALI	SHUBHA DEY	22-09-2021	1. NO SYNOPSIS LIST OF DATES AND XEROX COPY OF THE ORDER 2. WITHOUT PIN CODES OF THE RESPONDENTS.
11	MAT	917/2021	JIAUR RAHAMAN @ SK	SANDIPAN MAITY	22-09-2021	SYNIOPSIS, LIST OF DATES AND XEROX COPY OF THE ORDER IS NOT ATTACHED
12	MAT	921/2021	AJIT KUMAR SINGH	NILADRI SAHA	22-09-2021	1. ORIGINAL CERTIFIED COPY OF ORDER DATED 27-07-2021 IS NOT ATTACHED
13	MAT	923/2021	THE UNION OF INDIA AND ANR.	ANURAN SAMANTA	22-09-2021	XEROX COPY OF IMPUNGNEED ORDER IS NOT ATTACHED AFTER LIST OF DATE AND SYNOPSIS.
14	MAT	924/2021	THE UNION OF INDIA AND ANR.	ANURAN SAMANTA	22-09-2021	XEROX COPY OF IMPUNGNEED ORDER IS NOT ATTACHED AFTER LIST OF DATE AND SYNOPSIS.
15	RVW	99/2021	BINDESWARI DUBEY	MRINAL KANTI GHOSH	22-09-2021	1. RESPONDENTS SERIAL NOS ARE WRONG FROM SERIAL NO 10 2. PINCODE OF RESPONDENTS ARE NOT PROVIDED FROM SERIAL NO 10.

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
16	WPA	13641/2021	BISHNUPADA PAYRA	MD MANSOOR ALAM	22-09-2021	1)WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING) AT THE THIRD PAGE OF THE PETITION.
17	WPA	13686/2021	MING SHENG XUAN LIMITED COMPANY	SUDESHNA MAZUMDER	22-09-2021	1. WRONG ADDRESSING TO HONBLE CHIEF JUSTICE (ACTING)
18	WPA	13691/2021	NIRMAL PRAMANIK @NIMU	RUNA PALIT	22-09-2021	1. FULL ADDRESS OF RESPONDENT NO 1 IS REQUIRED.
19	WPA	13695/2021	MADAN MOHAN GHOSH	SABARNI MIDYA	22-09-2021	SIGNATURE OF LD. ADVOCATE IS ABSENT ON ZERO PAGE.

Printed On 01-09-2021